

F.No.10/37/2018-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated : 24th March, 2020

Subject : Preventive measures to contain the spread of COVID19.

In continuation of the Notice dated 20th March, 2020 on the above subject, it is further provided that in view of complete lockdown/shutdown, the Roster issued in regard to hearing of urgent matter/s on 25th March, 2020 and 1st April, 2020 is withdrawn. However, the concerned may contact Registrar telephonically for listing of urgent matter/s on any day before 1st April, 2020.

The period of limitation for filing Appeal with this Appellate Tribunal shall stand extended with effect from 15th March, 2020 till further order/s in terms of the direction dated 23-03-2020 passed by Hon'ble Apex Court in Suo Motu Writ Petition (Civil) No(s).3/2020.

The contact number of Registrar is as under:-

Registrar : 9412159663

By order of the Hon'ble Acting Chairperson

(Peeush Pandey) Registrar